

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1505

ANSWERED ON:14.03.2005

MINIMUM WAGES

Mollah Shri Hannan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) the details of minimum wages fixed by the Government in the country, State-wise; and

(b) the steps being taken by the Government against those establishment which do not pay minimum wages to their workers?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): Based on the latest available information, a statement indicating the range of minimum wages for unskilled workers engaged in scheduled employments, as fixed by the appropriate Governments under the Minimum Wages Act, 1948 in Central as well as State spheres, is annexed.

(b): The enforcement of the Act is secured both at the Central and State level. In the Central sphere, the implementation is secured through the Officers of the Central Industrial Relations Machinery, while at the State level, the responsibility of enforcement lies with the respective State Enforcement Machinery. Under the statutory provisions of the Act, the appropriate Government officials conduct regular inspections and advise the employers to make payment of shortfalls of wages whenever they come across any case of non-payment or less payment of wages. In case of non-adherence of the advice, recourse to legal and penal actions against the defaulting employers is undertaken.

**RANGE OF MINIMUM WAGES FOR UNSKILLED WORKERS IN CENTRAL AND STATES SPHERES**

S. No.	States/UTs.	Rates of Minimum Wages per day (in Rupees)	S. No.	States/UTs.	Rates of Minimum Wages per day (in Rupees)
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1	Central	56.71 to 94.04	20	Nagaland	50.00
2	Andhra Pradesh	45.00 to 109.54	21	Orissa	52.50
3	Arunachal Pradesh	39.87 to 42.11	22	Punjab	87.59
4	Assam	25.00 to 63.00	23	Rajasthan	73.00 to 75.92
5	Bihar	50.00 to 64.62	24	Sikkim	Minimum Wages Act has been extended w.e.f. 1.10.2004.
6	Chhattisgarh	52.87 to 79.13	25	Tamil Nadu	54.00 to 133.88
7	Goa	56.00 to 94.00	26	Tripura	50.00 to 53.00
8	Gujarat	50.00 to 95.00	27	Uttar Pradesh	57.40 to 110.27
9	Haryana	84.29 to 88.29	28	Uttaranchal	58.00 to 106.31
10	Himachal Pradesh	65.00	29	West Bengal	62.42 to 203.86
11	Jammu & Kashmir	45.00	30	Andaman & Nicobar	100.00 to 107.00
12	Jharkhand	64.73	31	Chandigarh	100.00
13	Karnataka	22.20 to 91.50	32	Dadra & Nagar Haveli	84.00
14	Kerala	67.14 to 169.70	33	Daman & Diu	50.00 to 60.00
15	Madhya Pradesh	56.96 to 86.62	34	Delhi	110.10
16	Maharashtra	45.00 to 161.58	35	Lakshadweep	52.00
17	Manipur	66.00	36	Pondicherry	45.00 to 100.00
18	Meghalaya	70.00			
19	Mizoram	84.00			